

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1116/ND/2018

IN THE MATTER OF:

M/s. Global Infonet Distribution Pvt. Ltd.

...PETITIONER

Vs.

M/s. Congniscient Business Solutions Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 20.08.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

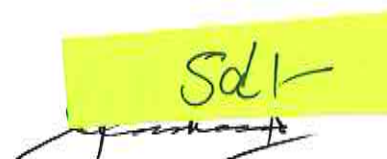
Present: Mr. Himanshu Harbola and
Mr. Ketan Madan, Advocates for petitioner

ORDER

Counsel for the operational-creditor has shown the application which is already filed in the matter. The application is regarding withdrawal of the case as the matter is settled. The application is allowed and withdrawal is permitted and the petition is treated as withdrawn.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**